

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 16th May, 2014

Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter on
22.05.2014 at 2.30 p.m.

pr

(Court Master)